

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:408

ANSWERED ON:02.12.2004

RESERVATION OF SC/ST IN CATERING CONTRACTS

Paswan Shri Ramchandra;Yadav Shri Ramakant

Will the Minister of RAILWAYS be pleased to state:

- (a) Whether the Government propose to give reservation to the SCs/STs persons contracts of Railways ;
- (b) if so, whether the Government propose to give reservation to backward classes, SCs/STs and Muslims in the catering contracts of Railways ;
- (c) if so, the percentage of reservation likely to be given to these categories ;
- (d) the time by which the procedure for providing reservation are likely to be implemented; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (e) Revised catering policy 2004, which has been implemented from the date of issue i.e. 05.10.2004 provides for enhanced reservations as per the following, for allotment of small units of 'D' 'E' & 'F' category stations:

Scheduled Castes	12 %
Scheduled Tribes	8 %
Other backward classes	20 %
Minorities	9.5 %
Total	49.5 %

the term minorities will include the communities namely:

- (i) Muslims,
- (ii) Christian,
- (iii) Sikhs,
- (iv) Zoroastrians (Parsis).

In each category 10 % reservation will be for women including war widows and widows of railway employees and 2 % reservation will be for physically and mentally handicapped persons.